

Seventeenth Loksabha

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Title: Rajya Sabha agreed without any amendment to the Mines and Minerals (Development and Regulation) Ammendment Bill, 2021 and Constitution (Scheduled Castes) Order (Amendment) Bill, 2021 as passed by Lok Sabha.

SECRETARY-GENERAL: Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd March, 2021 agreed without any amendment to the Mines and Minerals (Development and Regulation) Amendment Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 19th March, 2021.”

“In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 22nd March, 2021 agreed without any amendment to the Constitution (Scheduled Castes) Order (Amendment) Bill, 2021 which was passed by the Lok Sabha at its sitting held on the 19th March, 2021.”

